1	2	3
24.	Rajasthan	11, 11A, 11B, 12, 15, 65, 76, 79, 89, 90, 112, 113, 114 and 116
25.	Tamil Nadu	4, 7, 45A, 49, 67, 208, 209, 210 and 219
26.	Tripura	44 and 44A
27.	Uttar Pradesh	2, 7, 19, 24, 28, 28B, 29, 56, 72A, 73, 74, 75, 76, 86, 91, 91A, 92, 93
28.	Uttarakhand	58, 72, 73, 87, 94, 108, 109, 119 and 125
29.	West Bengal	2, 6, 31, 31C, 60 and 117

Medical facilities on major highways

1490. SHRI TARIQ ANWAR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the number of people died in road accidents during the last three years, State-wise;
- (b) the main reasons for deaths;
- (c) whether it is a fact that proper medical facility is not available on major highways; and
- (d) if so, what steps Government will take to have proper ambulance facilities on the highways?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MAHADEO S. KHANDELA): (a) and (b) The state-wise figures of road accidents and casualties as a result thereof in the country for the calendar years 2005 to 2007 (the latest available data) are given in Statement (*See* below). Road accidents are mainly caused due to a number of factors such as driver's fault, mechanical defects in the vehicles, fault of pedestrians, bad road, bad weather, cattle, increase in population, vehicular population, heterogeneous traffic, fallen trees etc.

(c) and (d) During the Eleventh Five Year Plan, the Government is implementing a scheme of the Ministry of Health and Family Welfare for 'establishment of an integrated network of Trauma Centres' along the Golden Quadrilateral, North-South and East-West Corridors of the National Highways by upgrading the trauma care facilities in 140 identified State Government hospitals, at a total outlay of Rs. 732.75 crore. Setting up of the integrated network of Trauma Centres along the Golden Quadrilateral, North-South and East West Corridors will ensure that each accident victim on these corridors is able to get competent medical assistance within the shortest possible time thereby saving precious lives. The trauma care network provides three categories of trauma care centres, *i.e.*, Level-I, Level-II and Level-III. Level-I trauma centre in

the state would provide the highest level of definitive and comprehensive care of patients with complex injuries. The level-II trauma centre would be available at every 300 km. The Level-III trauma centre would be available every 100-150 km. The present Scheme covers entire Golden Quadrilateral, North-South and East-West corridors. Subsequently, after evaluation of this project, other National Highways with substantial traffic density would be taken up.

The Ministry of Road Transport and Highways is committed to provide 140 ambulances to the 140 identified hospitals. In addition, the Ministry of Road Transport and Highways, under the scheme "National Highways Accident Relief Service Scheme (NHARSS)" has been providing ambulances to State/ UTs/NGOs for evacuating road accident victim to nearest medical aid centre. National Highways Authority of India is also providing ambulances with the state of art equipments, deployed with qualified staff, at every 50 km on completed stretches of National Highways.

Statement

Total No. of persons killed in road accident in States/UTs during the years 2005 to 2007.

SI.No. States		2005	2006	2007
1	2	3	4	5
1.	Andhra Pradesh	10534	12761	13549
2.	Arunachal Pradesh	87	129	95
3.	Assam	1544	1841	1604
4.	Bihar	1588	2396	3482
5.	Chhattisgarh	2258	2374	2607
6.	Goa	242	303	322
7.	Gujarat	5642	6161	6915
8.	Haryana	3379	4012	4415
9.	Himachal Pradesh	812	867	979
10.	Jammu and Kashmir	884	989	958
11.	Jharkhand	1919	1914	2081
12.	Karnataka	6904	7973	8777
13.	Kerala	3161	3627	3778
14.	Madhya Pradesh	5327	5318	6671
15.	Maharashtra	10259	11343	11212
16.	Manipur	137	159	114

1	2	3	4	5		
17.	Meghalaya	126	165	127		
18.	Mizoram	59	64	50		
19.	Nagaland	52	68	89		
20.	Orissa	2549	2755	3000		
21.	Punjab	2793	3052	3363		
22.	Rajasthan	6793	7154	8145		
23.	Sikkim	77	70	52		
24.	Tamil Nadu	9758	11009	12036		
25.	Tripura	209	196	223		
26.	Uttarakhand	868	975	992		
27.	Uttar Pradesh	9955	10851	11398		
28.	West Bengal	4727	4600	4745		
Union Territories						
1.	Andaman and Nicobar Islands	23	22	23		
2.	Chandigarh	135	142	151		
3.	Dadra and Nagar Haveli	55	45	66		
4.	Daman and Diu	24	27	29		
5.	Delhi	1862	2169	2141		
6.	Lakshadweep	0	1	0		
7.	Puducherry	226	217	255		
	TOTAL	94968	105749	114444		

Expressway under NHDP Phase-IV

1491. SHRI A. VIJAYARAGHAVAN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the competent authority has asked the views of the States on the respective parts of the alignment proposed to develop 10000 KM of expressway under National Highway Development Project (NHDP) Phase-IV;
- (b) if so, whether the competent authority of Kerala had requested to extend the Kanyakumari Thrissur expressway upto Kasargode;